

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Comp. Appeal (AT) (Ins) No. 470 of 2019

IN THE MATTER OF:

Innovative Construventures Pvt. & Anr. ...Appellant

Versus

Bariner Trade and Fin-Tech Pvt. Ltd. ...Respondent

Present:

For Appellant:- Mr. Dhawal Deshpande, Advocate for Appellant.

For Respondent: Mr. Avinash Khanolkar, Advocate for Respondent - 2 & 3

WITH

Comp. Appeal (AT) (Ins) No. 486 of 2019

IN THE MATTER OF:

Innovative Construventures Pvt. & Anr. ...Appellant

Versus

Bariner Trade and Fin-Tech Pvt. Ltd. ...Respondent

Present:

For Appellant:- None

For Respondent: Mr. Avinash Khanolkar, Advocate for Respondent - 2 & 3

O R D E R

11.02.2020 Learned Counsel for the Appellant seeks time. The Liquidator is not present. Learned counsel for Committee of Creditor is present. The Counsel for Respondent does not object.

Counsel for the both sides will prepare brief list of dates and events not more than 3 pages relevant for the purpose of arguments on next date.

Cont.....

Let List the matter 'For Admission (After Notice)' **on 6th March, 2020.**

[Justice A.I.S. Cheema]
Member (Judicial)

[Justice A.B. Singh]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

SC/ Man/

Comp. Appeal (AT) (Ins) No. 470 of 2019

WITH

Comp. Appeal (AT) (Ins) No. 486 of 2019